NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/CSP/C	CSA/CSP/TCSP/TC	CSA/No	7/(MAH)/2	017
MA 125/2017				
CORAM:		Present:		PRAKASH KUMAR 'BLE MEMBER (J)
			14-7-7-7-7-1-1-1-1-1-1-1-1-1-1-1-1-1-1-1	ALLASENAPATHY BLE MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW, TRIBUNAL ON, 1/2017				
Ratesh Kebsa + Ans. 7/5				
NAME OF THE PARTIES: M/s. WRL avesen Pvt. Ltd.				
SECTION OF THE COMPANIES ACT: $397 - 398$ of the Companies Act 1956/2013/ I & BP Code 2016.				
S. No.	NAME	DESIGNAT	ION	SIGNATURE
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2.	Pethi-mi	1 Colon	office	James de la constant

Order MA 125/2017 in TCP No.87/397-398/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 28.4.2017 as fixed earlier.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)